Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1621/2019 in DFR No. 2200/2019 (IA 1621/2019 - For condonation of delay in filing the Appeal)	Inland Power Limited (IPL) VS Jharkhand State Electricity Regulatory Commision & Anr.	2200/2019 Dated 15/07/2019	27/08/2019		29/08/2019 Court - 1
2	IA 1448/2019 in DFR No. 2232/2019 (IA 1448/2019 - For condonation of delay in filing the Appeal)	Haryana Power Purchase Centre VS Haryana Electricity Regulatory Commission & Anr.	2232/2019 Dated 01/08/2019	27/08/2019		29/08/2019 Court - 1
3	APL No. 298/2019 & IA 1280/2019 (IA 1280/2019 - For interim relief)	Koppal Green Power Limited VS Gulbarga Electricity Supply Company Limited & Anr.	2196/2019 Dated 12/07/2019	27/08/2019		29/08/2019 Court - 1